NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

EP-14 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY:Sh. ChetlurSreenivasaCharluV/s. Unitech Ltd. SECTION OF THE COMPANIES ACT: 424 of the Companies Act, 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:Mr. Babanjeet Singh, Advocate for the Respondent

<u>Order</u>

At request of the Ld. Counsel for the Petitioner, the matter be adjourned to $23^{\rm rd}$ August, 2017.

(Ina Malhotra) Member (J)